

No. NGT (PB)/02/2011/252.
National Green Tribunal
(Principal Bench)

Faridkot House
Copernicus Marg
New Delhi-110001

13. November, 2013

OFFICE ORDER

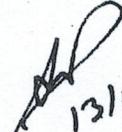
With the approval of the Competent Authority, engagement of following staff to the post of MTSs, is approved for the National Green Tribunal, at monthly wages, as per Minimum Wages Act., or Rs. 8,050/-, whichever is higher, for the present, up to 31.01.2014 from the date of their joining:-

S. No	Name
1	Sh. Pradeep Singh
2	Sh. Sanjay Negi
3	Sh. Vikas Kumar Singh
4	Ms. Veena

The above contractual engagement is subject to the following terms & conditions:

1. The above contractual engagement has been a stop gap arrangement for the smooth running of the NGT.
2. The above named contractual staff will have no legitimate claim or right for regular appointment to any post in the National Green Tribunal (NGT) on the basis of his above mentioned engagement.
3. The services of the above contractual staff can be dispensed with at any point of time without assigning any reason or giving any advance notice.

This issues with the approval of Competent Authority.


13/11/13
(Sanjay Kumar)
Registrar General

To,

1. Sh. Pradeep Singh
R/o D-532, Kidwai Nagar (East)
New Delhi-23
2. Sh. Sanjay Negi
R/o B-77, Gali No. 6
Nehru Vihar, Delhi-110094
3. Sh. Vikas Kumar Kangra
R/o 139, J-3 Block
J.J Colony, Wazir Pur
Delhi-110052

4. Ms. Veena
9291, Mata Wali Gali
Tokriwala, Azad Market
Sadar Bazar
Delhi.

Copy to:-

1. PPS to Hon'ble Chairperson
2. The Registrar General, National Green Tribunal.
3. The Registrar, National Green Tribunal.
4. The Pay & Accounts Officer, Ministry of Environment & Forests, New Delhi.
5. DDO, National Green Tribunal (NGT).
6. The Concerned Persons
7. Guard File
8. Concerned Office File.



(Sanjay Kumar)
Registrar General